

Declaration of assets and Liabilities

Year 2022-23

I, NEERAJ KUMAR TIWARI, S/O LATE JITENDRA TIWARI of aged 28 Years, belonging to Bihar Vidhan Sabha Service and presently working as Office Attendant giveherein below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant *

interests

Assets in initial (Assets in joint name indicating the extent of joint ownership will also have to be given)

Description self Spouse Dependent-1 Dependent-2 Dependent-3 No. Name(s) Name Name Name (i) Cash 4000/-NIL NIL NIL NIL Deposits in 63,800/-Bank, Finacial In S.B.I BVM NIL NIL NIL Institutions and SBI RANIGANJ Non-Banking (BALLIA)-7700/-NIL Financial C.B.I Companies **GOPALNAGAR** (BALLIA)- 2610/-(iii) Bond, Debentures and NIL NIL NIL Shares in NIL NIL companies (iv) Other financial LIC PREMIUM-6018/- YEARLY institutions, **FIXED DEPOSITS** NIL NSS, Postal NIL NIL NIL S.B.I BVM-Saving, LIC 8,90,000/-Policeis, etc (v) Motor Vehicles NIL BIKE (BULLET) (details of NIL make.etc) NIL NIL (vi) Jewellery (give Gold - 60gm NII NIL NIL details of SILVER-100gm weight and NIL value) (vii) Other assets, such as values NIL NIL NIL NIL of claims/ NIL

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. Details if Immovable assets

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

SI. No.	Description	self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial andresidential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House / Apartments, etc Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabitites/ overdues to public financial institutions and government dues:

SI. No.	Description	Name & address of Bank / financial Institutions(s)/ Department(s)	Amount out standing as on	
(a)	(i) Loans from Banks	NIL		
	(ii) Loans from Financial Institutions	NIL	NIL	

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^{*}Dependant here means person substantially dependent on the income of the employee.

	(iii) Government Dues: (a) dues to department dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues of departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departmets dealing with government transport (including airctaft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicatethe assessment year upto wich Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2022-23 PAN No- ATLPT6971B	
	(ii) Wealth Tax [Also indicate the assessment year upto wich Wealth Tax return filed]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

c. <u>Personal Detail</u>

GPF/CPF/PRAN No:-	
	110165358461
Gendre :-	
	M (M/F)
Date of Birth :-	
	0 1 0 3 1 9 9 4 (DD/MM/YYYY)
Class / Group:-	
	c (A/B/C)
Cadre :-	
	Bihar Vidhan Sabha
	(Full Name e.g. B.A.S Bihar Administrative Service,
	B.S.S. Bihar Secretariat Service etc.)
Home District :-	
	BALLIA

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I hereby declare that the above details are true to the best of my knowledge and belief,

Signature: - News of Themas Tiwari

Name of Employee:- NEERAJ KUMAR TIWARI

Place: Patna

Designation:- Office Attendant

Date: 06/02/2023

Department:- Bihar Vidhan Sabha, Patna

Note:

Please sign each page of the deciaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

in prescribed format.